

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

RAJYA SABHA
UNSTARRED QUESTION NO. 2670
TO BE ANSWERED ON 11TH AUGUST, 2026

BENEFITS TO FARMERS FROM PROCUREMENT FOR ETHANOL

2670 SMT. SUMITRA BALMIK:

Will the Minister of *Consumer Affairs, Food and Public Distribution* be pleased to state:

the benefits reached to farmers by procurement of excess produce by ethanol manufacturing plants during the last three years?

A N S W E R
MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS,
FOOD & PUBLIC DISTRIBUTION
(SHRIMATI NIMUBEN JAYANTIBHAI BAMBHANIYA)

Diversion of surplus sugar to ethanol Production has led to improved financial viability of sugar mills. As a result, sugar mills are able to pay Fair and Remunerative Price (FRP) of sugarcane to farmers timely. Sugarcane farmers are benefitted by increase in FRP by the Government every year.

Further, utilization of maize for ethanol production has helped the maize farmers in realizing better prices of their crop, thereby improving their financial position.

Details of Sugarcane in terms of quantity of surplus sugar; and surplus maize utilized for ethanol production during last three Ethanol Supply Years (ESYs) and the current ESY are as below:

(Figure in LMT)

Feed Stock	ESY 2022-23	ESY 2023-24	ESY 2024-25	ESY 2025- 26(upto 30.6.2026)
Diversion of sugarcane in terms of surplus sugar	43	24	35	28
Maize	8.3	75.4	131.1	67.9
